NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 188(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: M/s Oasis Water Pool Pvt Ltd. Vs. Registrar of

Companies

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s):

Ms. Rekha Mittal, PCS

For the Respondent (s):

None

ORDER

Though none is present on behalf of the Respondent, reply is on record

Be listed for final arguments on 10th November, 2017.

(Ina Malhotra) Member (J)